### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMNET OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 3732 TO BE ANSWERED ON 11<sup>TH</sup> AUGUST 2023

#### NAVJAAT SHISHU SURAKSHA KARYAKRAM

#### **3732: SHRI ARVIND DHARMAPURI:**

#### Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the allocation and utilisation of funds under Navjaat Shishu Suraksha Karyakram since 2018, State/UT-wise including Telangana;
- (b) the details of the steps taken by the Government to ensure early detection of diseases along with time-bound vaccination of the disease among the children; and
- (c) the total number of beneficiaries under the scheme since 2018, State/UT-wise?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

- (a) The State/UT-wise details of the budget allocation and utilisation for Child Health activities including Navjaat Shishu Suraksha Karyakram is placed at annexure I
- (b) The Ministry of Health and Family Welfare (MoHFW) supports all States/UTs in implementation of Reproductive, Maternal, New-born, Child, Adolescent health and Nutrition (RMNCAH+N) strategy under National Health Mission (NHM) based on the Annual Program Implementation Plan (APIP) submitted by States/ UTs. For early detection of diseases and time bound vaccination of children the various steps taken by the Government are placed at annexure II
- (c) The beneficiaries of Navjaat Shishu Suraksha Karyakram are all the newborns. The State/UT-wise details are placed at annexure III

Annexure-I

State/UT wise SPIP Approvals and utilisation for Child Health under NHM from F.Y. 2018-19 to 2022-23

(Rs. In Lakh)

		2018-19		2019-20		2020-21		2021-22		2022-23	
S.N.	State/UT	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approval	Utilisatio n	SPIP Approval	Utilisatio n
	Andaman										
1	and Nicobar Islands	1.70	0.08	4.09	0.33	11.60	-	51.99	1.67	110.86	15.50
2	Andhra Pradesh	872.39	2,744.31	995.64	794.85	3,016.13	2,854.25	6,230.36	5,925.39	9,355.39	6,345.28
3	Arunachal Pradesh	151.22	68.30	244.71	137.15	391.00	252.12	736.26	306.69	1,013.26	793.99
4	Assam	1,585.08	935.29	1,375.39	999.03	1,248.92	894.92	5,406.10	3,877.57	8,403.80	5,800.40
5	Bihar	1,204.40	826.73	1,763.22	1,297.34	1,670.70	1,039.77	2,407.51	2,401.78	13,111.84	8,730.72
6	Chandigarh	3.89	0.26	0.92	0.38	1.43	0.40	5.05	1.80	84.54	15.11
7	Chhattisgarh	1,938.23	926.61	1,583.58	989.62	1,587.27	718.21	6,439.43	3,800.53	7,278.53	5,463.64
8	Dadra & Nagar Haveli	9.54	0.36	15.34	0.23	9.56	-	95.39	34.96	163.51	49.22

		2018-19		2019-20		2020-21		2021-22		2022-23	
S.N.	State/UT	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approval	Utilisatio n	SPIP Approval	Utilisatio n
	Daman & Diu	2.78	0.34	1.00	-						
9	Delhi	877.27	196.04	366.00	43.02	116.50	14.49	1,887.70	96.55	2,614.03	972.17
10	Goa	22.90	14.96	20.64	24.46	25.93	161.21	119.28	61.16	156.48	76.09
11	Gujarat	2,518.76	2,457.36	2,873.38	2,482.44	4,568.47	3,664.23	10,897.5 3	7,482.55	15,673.3 8	12,355.66
12	Haryana	421.85	315.49	486.88	397.99	450.70	321.94	2,490.33	2,341.03	3,593.62	3,351.22
13	Himachal Pradesh	770.95	376.23	342.89	191.79	549.71	191.06	1,117.45	563.46	1,858.24	1,130.35
14	Jammu and Kashmir	553.08	352.36	683.07	427.04	715.68	265.77	2,836.64	940.16	3,594.02	1,954.87
15	Jharkhand	1,077.87	718.19	1,736.12	666.83	1,046.38	792.97	8,363.96	2,620.58	6,455.42	3,657.61
16	Karnataka	1,023.19	1,014.61	1,231.42	1,063.24	1,483.15	789.59	6,561.50	2,489.51	10,804.2 9	4,793.26
17	Kerala	351.34	188.22	640.20	139.89	486.25	225.53	3,837.71	1,530.84	9,932.65	6,206.12
18	Ladakh	-	-	-	-	59.63	24.23	154.45	75.48	416.79	187.68

		2018-19		2019-20		2020-21		2021-22		2022-23	
S.N.	State/UT	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approval	Utilisatio n	SPIP Approval	Utilisatio n
19	Lakshadwee p	5.32	1.27	4.53	13.17	25.40	4.87	29.86	15.44	27.28	9.82
20	Madhya Pradesh	5,091.60	3,118.64	4,586.96	3,668.91	4,832.23	2,795.98	19,787.4 3	11,429.68	16,267.8 0	11,336.01
21	Maharashtra	1,823.85	1,070.54	1,457.49	1,159.72	1,543.96	856.99	9,367.29	5,794.90	20,208.1 6	12,018.26
22	Manipur	100.60	73.03	101.90	43.67	475.13	23.90	535.15	78.75	3,303.96	1,917.30
23	Meghalaya	278.40	161.97	327.70	142.64	300.50	176.28	1,212.95	458.24	1,603.56	1,647.15
24	Mizoram	127.23	69.38	53.93	43.33	52.07	38.38	318.00	173.53	525.50	179.44
25	Nagaland	124.60	73.58	104.52	27.39	122.51	33.33	533.44	258.26	500.43	132.07
26	Odisha	1,641.67	1,125.03	1,885.16	2,418.47	1,718.59	1,354.07	7,417.47	5,670.17	8,759.94	9,476.96
27	Puducherry	16.20	1.42	17.00	2.98	16.52	7.31	191.74	69.82	144.09	46.67
28	Punjab	448.89	742.25	320.49	224.82	342.22	105.42	2,633.03	1,580.39	4,196.04	2,257.89
29	Rajasthan	2,264.57	1,939.24	3,224.62	2,260.04	4,373.43	2,775.66	17,700.9	8,469.05	16,427.4	7,540.70

		201	18-19	201	19-20	202	20-21	202	21-22	202	22-23
S.N.	State/UT	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approva I	Utilisatio n	SPIP Approval	Utilisatio n	SPIP Approval	Utilisatio n
								3		9	
30	Sikkim	140.07	9.60	34.04	18.30	28.70	1.29	94.72	51.48	165.41	140.17
31	Tamil Nadu	2,288.27	1,551.60	580.47	843.20	710.60	261.56	2,654.15	1,934.01	13,906.4 5	6,320.31
32	Telangana	1,829.70	605.22	697.90	269.62	1,152.28	225.49	3,935.81	2,617.75	7,144.76	3,927.48
33	Tripura	523.72	550.17	872.36	1,191.39	158.62	279.06	567.75	356.06	1,178.07	684.27
34	Uttar Pradesh	1,963.07	1,712.99	2,331.88	1,450.65	2,562.56	1,330.12	37,642.1 8	7,914.29	45,457.3 2	19,240.46
35	Uttarakhand	174.55	116.58	145.87	110.30	194.23	66.93	1,458.07	1,042.61	3,360.44	1,736.48
36	West Bengal	1,593.06	1,575.05	1,476.14	1,383.10	1,395.56	1,380.40	10,890.4 3	10,835.68	12,230.3 7	7,639.90

#### Note:

- 1. The SPIP Approvals and Utilisation are as per available Financial Management Reports submitted by the States/UTs and is provisional.
- 2. After the reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.
- 3. Utilisation includes utilisation against Central Release, State release & unspent balances at the beginning of the year

Steps taken by the Government for early detection of diseases and time bound vaccination of children are as follows:

- Rashtriya Bal Swasthya Karyakram (RBSK): Children from 0 to 18 years of age are screened for 30 health conditions (i.e. Diseases, Deficiencies, Defects and Developmental delay) under Rashtriya Bal Swasthya Karyakram (RBSK) to improve child survival. Comprehensive newborn screening is done at delivery points right after birth to screen birth defects of the newborn and are further referred for management and follow up. District Early Intervention Centres (DEICs) at district health facility level are established for confirmation and management of children screened under RBSK.
- Facility Based New-born Care: Special New-born Care Units (SNCUs) are established at District Hospital and Medical College level, New-born Stabilization Units (NBSUs) are established at First Referral Units (FRUs)/ Community Health Centres (CHCs) for care of sick and small babies.
- Community Based care of New-born and Young Children: Under Home
  Based New-born Care (HBNC) and Home-Based Care of Young Children
  (HBYC) program, home visits are performed by ASHAs to improve child
  rearing practices and to identify sick new-born and young children in the
  community.
- Social Awareness and Actions to Neutralize Pneumonia Successfully (SAANS) initiative implemented since 2019 for reduction of childhood morbidity and mortality due to Pneumonia.
- Universal Immunization Programme (UIP) Routine Immunization is provided against 12 vaccine preventable diseases to all children including newborns as per the National Immunization schedule. Special catch up campaigns such as Mission Indradhanush are conducted frequently to vaccinate all children who would have missed their routine vaccine doses.
- Nutrition Rehabilitation Centres (NRCs) are set up at public health facilities
  to treat and manage the children with Severe Acute Malnutrition (SAM)
  admitted with medical complications.
- Intensified Diarrhoea Control Fortnight / Defeat Diarrhoea (D2) initiative is implemented for promoting ORS and Zinc use and for reducing diarrhoeal deaths.

- Anaemia Mukt Bharat (AMB) strategy as a part of POSHAN Abhiyan aims
  to strengthen the existing mechanisms and foster newer strategies to tackle
  anaemia which include testing & treatment of anaemia in school going
  adolescents & pregnant women, addressing non-nutritional causes of
  anaemia and a comprehensive communication strategy.
- Capacity Building: Several capacity building programs including Navjaat Shishu Suraksha Karyakram for health care providers are taken up for improving the child survival and health outcomes.
- Janani Shishu Suraksha Karyakram (JSSK): The scheme envisages free
  and cashless services to pregnant women including normal deliveries and
  caesarean operations and also treatment of sick infants (up to one year after
  birth) in all Government health institutions across State/UTs.
- Surakshit Matritva Aashwasan (SUMAN) provides assured, dignified, respectful and quality healthcare at no cost and zero tolerance for denial of services for every woman and newborn visiting public health facilities to end all preventable maternal and newborn deaths.
- Pradhan Mantri Surakshit Matritva Abhiyan (PMSMA) provides pregnant women a fixed day, free of cost assured and quality Antenatal Care on the 9<sup>th</sup> day of every month. Further, Extended PMSMA (e-PMSMA)strategy is implemented to ensure quality ANC to pregnant women, especially to high-risk pregnancy (HRP) women and individual HRP tracking till a safe delivery is achieved by means of financial incentivization for the identified high risk pregnant women and accompanying ASHA for extra 3 visits over and above the PMSMA visit.
- Monthly Village Health, Sanitation and Nutrition Day (VHSND) is an outreach activity at Anganwadi centres for provision of maternal and childcare including nutrition in convergence with the ICDS.
- Outreach camps are provisioned for improving the reach of health care services especially in tribal and hard to reach areas. This platform is used to increase the awareness for the Maternal & Child health services, community mobilization as well as to track high risk pregnancies.
- Mother and Child Protection (MCP) Card and Safe Motherhood Booklet are
  distributed to the pregnant women for educating them on nutrition and diet,
  breastfeeding, child immunization, danger signs, early childhood development
  and to create awareness about various government schemes related to
  Maternal and Child health.

Details of live birth beneficiaries for Navjaat Shishu Suraksha Karyakram from F.Y. 2018-19 to 2022-23

	2018-19	2019-20	2020-21	2021-22	2022-23*
All India	20889154	21233538	20147026	20322493	20883780
Andaman & Nicobar Islands	3993	3618	4014	3706	3745
Andhra Pradesh	742723	736774	709321	752724	762921
Arunachal Pradesh	18708	20668	19852	20201	21706
Assam	584655	600797	571882	565794	564961
Bihar	2050938	2114235	1981444	1998535	2095932
Chandigarh	28792	27957	16217	19529	23375
Chhattisgarh	484317	479404	466632	472963	486026
Delhi	282190	283719	204951	226552	259493
Goa	17962	18491	15762	14585	16296
Gujarat	1137636	1148115	1111372	1092195	1160994
Haryana	499852	511004	502244	510243	521730
Himachal Pradesh	86872	88410	88332	88380	85978
Jammu and Kashmir	195931	191384	176767	190504	201367
Jharkhand	732000	731400	721802	708234	763022
Karnataka	907525	898459	853532	876419	864190
Kerala	487790	464530	425176	430674	419807
Ladakh	NA	NA	3642	3503	3709
Lakshadweep	849	851	1153	919	901
Madhya Pradesh	1359708	1403115	1367676	1300584	1381919
Maharashtra	1720964	1796217	1766935	1747064	1746007
Manipur	37991	39462	31125	29175	34955
Meghalaya	83258	89449	82636	81463	85563
Mizoram	19289	20577	20051	19122	19936
Nagaland	19606	20582	16254	16367	18825
Odisha	646668	632591	636143	623877	599873
Puducherry	43695	43023	26151	31497	35423
Punjab	371274	377525	357583	370996	361618
Rajasthan	1368982	1362923	1348768	1279431	1339936
Sikkim	7041	7188	7205	6715	6587
Tamil Nadu	939599	942471	915967	920615	914573
Telangana	623664	633667	538318	606638	603733
Dadra and Nagar Haveli and Daman and Diu	12901	13598	10358	10599	12389
Tripura	50035	51339	49478	49625	48715
Uttar Pradesh	3860684	4071547	3785227	3858834	4023071
Uttarakhand	147253	152300	153545	156175	152089
West Bengal	1313809	1256148	1159511	1238056	1242415